

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2134  
ANSWERED ON:16.12.2003  
PROJECT SANCTIONED BY CAPART  
ALE NARENDRA;VARKALA RADHAKRISHNAN

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of projects received/sanctioned by CAPART during 2001-02, 2002-03 and so far State/Union Territory-wise especially in the tribal and rural areas of the country;
- (b) the funds sanctioned/released/utilised to these NGOs during the said period, NGO-wise and project-wise;
- (c) whether the working of these NGOs have been evaluated; and
- (d) if so, the details of achievements made by them, state-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U. V. KRISHNAM RAJU)

- (a) to (d) The information is being collected and will be laid on the Table of House.